

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA

Respondent(s)

(With appln.(s) for exemption from filing O.T. and interim relief
and office report)

Date : 17/12/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MRS. JUSTICE R. BANUMATHIFor Appellant(s) Mr. Tushar Bakshi,Adv.
Mr. Rajat Singh,adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RIn view of the letter circulated by the learned
counsel for the petitioner seeking adjournment, list the
matter on 9th March, 2015.(Sarita Purohit)
Court Master(Sneh Bala Mehra)
Assistant Registrar